

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 6276  
TO BE ANSWERED ON 12.04.2017**

**RAIL DEVELOPMENT AUTHORITY**

**6276. DR. BOORA NARSAIAH GOUD:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Indian Railways has come out with a Concept Paper on Rail Development Authority (RDA);**
- (b) if so, the aims and objectives of the RDA;**
- (c) the details of functions of the RDA;**
- (d) whether the recommendations of the RDA are persuasive in nature or are binding on the Railways; and**
- (e) if so, the salient features/structure of the said Authority?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI RAJEN GOHAIN)**

**(a): Yes, Madam. Ministry of Railways had brought out a concept paper for public consultation on setting up of Rail Development Authority of India. Based on inputs received from stakeholders, a proposal for setting up of RDA has been approved by Government.**

**(b) & (c): Some of the aims and objectives of Rail Development Authority are: pricing of services commensurate with costs; enhancement of Non Fare Revenue; protection of consumer interests**

**by ensuring quality of service and cost optimization; competition, efficiency and economy; market development; creation of positive environment of investment; benchmarking of service standards against international norms; providing framework for non-discriminatory open access to Dedicated Freight Corridor (DFC); absorption of new technologies for achieving efficiency and performance standards; and human resource development to achieve any of its stated objectives. Rail Development Authority's envisaged functions pertain to the above aims and objectives.**

**(d) & (e): It is envisaged that RDA comprising a Chairman and three Members shall make recommendations to Government for appropriate consideration/decision.**

**\*\*\*\*\***